

**CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H. LADDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 10-09-2020**

Sr. No.	Case No.	Party Name	Advocate Name
DISMISSAL			
1	103147/2012	JOANA ROSE PHILOMINA MIRANDA AND 4 ORS V/s AVDYK GABU HAB NIGANNED ABD 4 ORS	A A MIRZA MRS DIVYA BAHL1
S.CT. H.CT. TIME BOUND			
2	108253/1996	JAGDISH UMESHCHANDRA JOSHI V/s DR. NARENDRA UMESHCHANDRA JOSH	GIRISH B KEDIA
SUPREME/HIGH COURT EXPENDITED			
3	109781/1991	YASMEEN AMIR BUX SHAIKH AND ORS V/s HAJI MOHD OOMER S O HAZI INAGATFULLA QURESHI AND ORS	Z H ZAIDY AND CO SAIFEE H RAJ U OBJ
RECORDING EVIDENCE P.H.			
4	103833/2009	AMIT SURAJ PRASAD NIGAM V/s BALDEV SINGH JAGIR SINGH SANDHU AND ANR	R D MISRA HARJEET KAUR 1,2
DRAFT ISSUES			
5	103856/2013	PRADIP PRANSUKHLAL SAGAR ZAVERI AND ORS V/s JAGDISH PRANSUKHLAL SAGAR ZAVERI AND ORS	NAVDEEP VORA AND ASSOCIATES
NM FOR HEARING			
6	101172/2015	1.MEERA VISHNU KOLI 2. MRS. LATA SHASHIKANT PATIL 3. MRS. KALPANA DNYANESHWAR KOLI AND ORS V/s 1, MRS. SHALINI ANIL BHOIR 2.MR. ANIL PANDURANG BHOIR 3. MR. ANANT KOLI AND ORS	Ms. DEEPAK CHITNIS- CHIPARIKAR AND CO.

Sr. No.	Case No.	Party Name	Advocate Name
7	101545/2016	1 ATUL GAJANAN KARVE 2. SMT SULABHA GAJANAN KARVE 3. AJIT GAJANAN KARVE V/s 1.M/S AMBIKA ENTERPRISED 2. VIPUL HARLAL PATEL 3. HARILAL NATHU PATEL 4. SMT. VIMAL GOVIND KARLEKAR	PRADIP R KADAM
8	102599/2017	MR. SUHAS BHALCHANDRA DANDEKAR V/s 1.MR. SUSHANT BHALCHANDRA DANDEKAR 2.MRS. SAPNA GHANSHYAM MATHRANI NEE Ms ALKA B DANDEKAR	YOGESHWAR SHIVANATH BHATE

**SHERISTEDAR
CR NO. 7**